

**F. No. 12-39/ / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066**

Dated:- 10/4/17

ID No. 12-39/17

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application No. CBECDR/2017/50098 dated 10/4/17 of Shri /Smt. VIJAY VISHVA under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. CBECDR/2017/50098 dated. 10/4/17 CPIO ID No. 12-39/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 25/04/17 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

MCO

(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DR (CUSTOMS)

2. _____

3. _____

4. Sh. Vijay Vishva

o/c
17/04/17
K - 4/52, Cama Park,
Cama Road, Andheri (W),
Mumbai - 400058



F.No. 402/02/2017-Cus.III
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

10-12-39/2017

North Block, New Delhi
3rd April, 2017

To,
The CPIO (CESTAT),
Customs, Excise & Service Tax Appellate Tribunal,
West Block No.2, R.K. Puram, New Delhi – 110 066.

Subject:- Request to supply information under the Right to Information Act, 2005 filed by Shri/Smt. Vijay Vora – regarding.

Sir / Madam,

Please find enclosed an online RTI Reg. No. CBECC/R/2017/50098 dated 30.03.2017 (copy enclosed).

2. This application is being transferred under Sec. 6(3) of RTI Act, 2005 for furnishing information pertaining to your office directly to applicant.

Encl.: As above

Yours faithfully,



(Piyush Bhardwaj)

Nodal Officer (Custom Wing)

Copy to (for information) to: Sh. Vijay Vora, K-4/52, Cama Park, Cama Road, Andheri (West), Mumbai – 400 058.

DR (CUSTOMS)

10/4/17

State :
Phone No. : +91-9619114224

Mobile No. : +91-9619114224

Email : support@vertexsolutionsllp.com

Status(Rural/Urban) : Urban

Education Status : Above Graduate

Is Requester Below No

Citizenship Status Indian

Poverty Line ? :

Amount Paid : 10)

Mode of Payment Payment Gateway

Request Pertains to :

Dear Sir,

Please provide the below details in the matter of Appeal Nos. C/665/93-B, C/3828/87-B and C/3829/87-B before CESTAT, New Delhi

a) Certified Copies of the Order in Original against which the Appeal is filed before the CESTAT

b) Certified Copies of the Appeal memorandum and the exhibits/annexures therein.

c) Certified Copies of the Respondents cross objections and the exhibits/annexures therein.

d) Certified Copies of the relied upon documents i.e.

(i) Customs Notn. No. 153/86.

(ii) Note 5 to Section XVI and under Note 2(A) to Section XVII as it then existed.

Information Sought : (iii) Explanatory Notes to Heading 84.81 in the C.C.C.N. (Page - 1323). as it then existed.

(iv) Public Notice dated 30-11-1983 the classification of aerosol valves has been shown

under Heading 8461 (2) of the Customs Tariff as it then existed.

(v) Extract of the Customs Tariff entry of 84.81, 84.61 and 96.19 as it existed then.

(vi) Copies of the Valve Users Manual, Edited by J. Kemphy attached to the Appeal Memorandum.

e) File notings of the case.

f) Certified copy of the CESTAT order No.C/1519-1521/97-B2, dated 30-4-1997.

g) Confirmation whether the subject CESTAT Order had been challenged in any of the higher forums.

h) Any other document in relation to the above case.

Print Save Close

F. No. 12-39/ CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated: 24.05.2017
ID No. 12-39/2017

To,

Sh. Vijay Vora
K-4/52, Cama Park,
Cama Road, Andheri (WEST),
Mumbai- 400058

Subject: Information under Right to Information Act 2005.]

Sir,

Please refer to your RTI application No. CBEC/R/2017/50098 Dt. 10.04.2017 and our ID No. 12-39/2017 the information received from **Deputy Registrar, Customs Appeal Branch, CESTAT, New Delhi** containing 15 pages is enclosed herewith for your reference please.

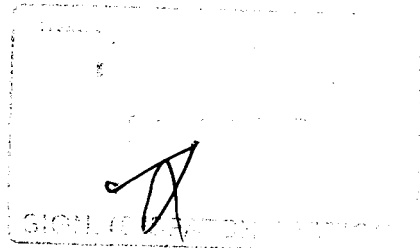

(V.P. Pandey)

Central Public Information Officer

Copy to:

Sh. Piyush Bhardawaj
Nodal Officer, Customs Wing, CBEC,
North Block, Department of Revenue,
Ministry of Finance,
Govt. of India, New Delhi (For information)

2/C



CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

I.D.No.12-39/2017

Dated : 22/05/2017

Subject :- R.T.I. application Registration No. CBECC/R/2017/50098 dated 30/03/2017 filed by Sh. Vijay Vora. CPIO ID NO. 12-39/2017 dated 10/04/2017) received on 17/04/2017 forwarded by Sh.Piyush Bhardwaj,Nodal Officer (CUSTOMWing) Fo,No.402/02/2017-Cus-III.Govt.of India,Ministry of Finance,Department of Revenue,CBEC ,North Block ,New Delhi dated 03/-4/2017..

With reference to subject RTI application , the available information is as under :-

- (i) In this connection please find enclosed herewith copies of Final order No.C/1519-5121/1997-B dated 30/04/1997, Stay Order No. 134-1993-C dated 06/09/1993 in r/o appeal No. C/665/1993-B.C 3028-3029/1987-B consisting of 8 pages.
- (ii) Find enclosed herewith copies of note sheets dated 06/09/1993, 11.01.1995,04/01/1995, 04/01/1995, 26/02/1997 and 31-03-1997 consisting of 5 pages.

So far as information relating to point (a) to (d) are concerned the same can not be provided because the concerned appeal folders have been weeded out.

CPIO is requested to transmit the same to the applicant.

Encl: 15 pages,

Head Clerk

To
CPIO,CESTAT,
Delhi

Copy to:- Sh.Piyush Bhardwaj,Nodal Officer,Custom Wing, CBEC, North Block,Department of Revenue,Ministry of Finance, Govt. of India, New delhi.


Deputy Registrar
Customs Branch



